



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No. 2169/2019**

New Delhi, this the 17<sup>th</sup> day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Ms. Aradhana Johri, Member (A)**

Durgesh  
S/o Sh. Ram Kumar,  
Flat No.49, Kendriya Vihar-II,  
Sector-25,  
Panchkula-134116 (Haryana).

.. Applicant

(By Advocate : Shri Harkesh Parashar with Ms. Neha  
Bairagee for Shri Yogesh Kumar Mahur)

Versus

1. Union Public Service Commission  
Through its Secretary,  
Dholpur House,  
Shahjahan Road,  
New Delhi-110069.
2. Government of NCT of Delhi  
Through its Secretary,  
Land and Building Department,  
B-Block, Vikas Bhawan,  
I.P. Estate, New Delhi-110002.

.. Respondents

(By Advocate : Shri R.V. Sinha with Shri Amit Sinha for  
R-1)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman**

Learned counsel for the applicant submits that he has been instructed by the applicant, to withdraw the O.A., and seeks permission.

2. Permission is accorded. The O.A. is dismissed as withdrawn. There shall be no order as to costs.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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